

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Kwalty Limited Date of Commencement of Liquidation: 11-01-2021; List of Stakeholders as on Date: 26-03-2021; Name of IP: Mr. Shailendra Ajmera; Last 5 digit of registration number: 10568

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				24723764	0	0	0	NA
2	Liquidation costs incurred till date				6738142	0	0	0	NA
3	Secured financial creditors	16	21723376686	16	21711635711	0	11740975	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	11	4393855210	12	4372048341	0	23350364	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	108	3955235	552	18625389	0	34217	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	253	24632836	674	43926273	0	1684212	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	5	103196619420	12	7360605893	0	95986119803	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	88	201279771	3091	600683226	0	72844300	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	740650	105384	2284257504	0	640600	0	<a href="#">Annexure 9</a>
Total		482	129544459808	109741	36423244243	0	96096414471	0	